

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.148 & 149 of 2014**

**Dated: 8<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:-**

**Torrent Power Ltd. ....Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission ...Respondent (s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan,  
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

**ORDER**

Arguments are over. The learned counsel for the parties may file their respective written submissions within two weeks after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg